

Sixteenth Loksabha

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Title: Demand for central assistance for the victims of Endosulfan to Kerala.

SHRI P. KARUNAKARAN (KASARGOD): I would like to place before the Government and also the House a very serious issue of victims of Endosulfan. The Government of Kerala has taken a lot of measures. Now, the Supreme Court has given the verdict that each and every victim has to be given Rs. 5 lakh, and also directed the State Government that it should get the amount from the companies and also from the Central Government. In this regard, I would like to say that it is not possible for the State Government also to take all these measures. Of course, the Government of Kerala has already requested an assistance of Rs.478 crore from the Centre. This is a very big issue; it is a human issue. Not only in Kerala but also in some parts of Karnataka, people are affected. Hence, I request the Central Government to allocate the amount sought by the State Government.